

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (DB) No. 628 of 2020

Shakil Ansari --- --- Appellant
Versus
The State of Jharkhand --- --- Respondent

CORAM: Hon'ble Mr. Justice Aparesh Kumar Singh
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Appellant: Mr. Ajit Kumar, Advocate
For the Respondent: Mr. Shailendra Kr. Tiwari, Advocate

05 / 05.04.2021

This appellant along with three others namely, Alok Agrawal @ Chiku, Abarique Ansari @ Chhotu and Gulam Gaush Ansari have been convicted for the offence under section 302 read with section 120-B of I.P.C, though they have been acquitted for the charges under sections 326 and 307 of I.P.C. Accused persons Alok Agrawal @ Chiku, Gulam Gaush Ansari and the present appellant have also been acquitted for the charges under sections 25(1-b) a, 26, 27/35 of the Arms Act, though other accused namely, Abarique Ansari @ Chhotu has been convicted under section 25(1-b) a, 26 and 27 of the Arms Act, by the impugned judgment dated 01.10.2020 rendered in Sessions Trial No. 51/2018 by the Court of learned Additional Sessions Judge-II, Lohardaga and they have been sentenced to undergo R.I. for life under section 302 read with section 120-B of I.P.C with a fine of Rs. 30,000/- each and default sentences and co-convict Abarique Ansari @ Chhotu has also been sentenced to undergo R.I. for five years under section 27 of Arms Act with a fine of Rs. 15,000/- and default sentence, vide impugned order of sentence dated 06.10.2020.

2. Learned counsel for the appellant submits that two more criminal appeals i.e. Cr. Appeal (DB) No. 595/2020 and 612/2020 have been preferred by other two convicts namely, Alok Agrawal @ Chiku and Gulam Gaush Ansari.

3. Admit.

4. Issue notice.

5. Call for the lower court records in connection with Sessions Trial No. 51/2018 from the Court of learned Additional Sessions Judge-II, Lohardaga.

6. Prayer for suspension of sentence made through I.A. No. 6416/2020 shall be considered after receipt of lower court records.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)